

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/ 4713 /A

From :- Smti. Kanchan Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri T.K. Bhattacharjee,
Presiding Officer, Industrial Tribunal,
Cachar, Silchar.

Dated Guwahati, the th 10 August, 2018.

Sub:- Extension of Earned Leave with Headquarter Leave Permission.


Ref:- Your letter dtd. 07.08.2018

Sir,

With reference to the above, I am directed to inform you that your prayer for extension of earned leave for a period of 7 (seven) days w.e.f. 08.08.2018 to 14.08.2018, in continuation with the earned leave period you are availing w.e.f. 24.07.2018 to 07.08.2018, along with station leave permission, has been ~~granted/rejected~~ granted.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/ ⁴⁷¹⁵ 4714 /A, dated 10.08.18 

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action. Copy of duly filled in leave application in the prescribed format in respect of the concerned officer is enclosed herewith for necessary action from your end.

2. The District and Sessions Judge, Cachar, Silchar, for information and necessary action.


JT. REGISTRAR (VIGILANCE)